

National Company Law Tribunal

Allahabad Bench

CP NO.2/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: Menhar Insecticides Ltd.

SECTION OF THE COMPANIES ACT: U/S Sec.391/394 of the companies Act,2013

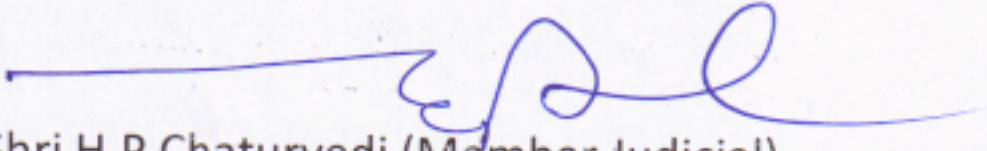
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

Order dated 08.03.2017

CP NO 2/2016 M/s. Menhar Insecticides Pvt. Ltd.

The case is at the stage of second motion Petition. A fresh notice to be issued to the parties concerned as the present case is received as transferred case from the Hon'ble Allahabad High Court. The Proxy of Ol informs that OL is not available today. He seeks time to file report/affidavit of RD. Time is granted The Registry is further directed to issue notice parties concerned. The matter be listed on 06.04.2017.

Date-08.03.2017


Shri H.P Chaturvedi (Member Judicial)